GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

RAJYA SABHA UNSTARRED QUESTION No. 863 TO BE ANSWERED ON TUESDAY, JULY 30, 2024/ SRAVANA 8, 1946 SAKA

CONSTITUTION OF 8TH CENTRAL PAY COMMISSION

863 SHRI RAMJI LAL SUMAN: SHRI JAVED ALI KHAN:

Will the Minister of *Finance* be pleased to state:

(a) whether Government has received representation from various quarters regarding constitution of 8th Central Pay Commission during the month of June, 2024;

(b) if so, the details thereof and action taken thereon, representation-wise;

(c) by when Government would constitute 8th Central Pay Commission for revision of pay/pension of Central Government employees in view of unprecedented inflation in the country?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (c): Two representations have been received for constitution of 8th Central Pay Commission in June, 2024. No such proposal is under consideration of the Government, at present.
